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Title : Need to create a separate department within the Police Force for protection of child rights - laid.

SHRIMATI PRIYA DUTT (MUMBAI NORTH-WEST): Sir, 12 million girls are born every year out of which 3 million do not live to see their 15th birthday. One in every 4 girls and one in every 7 boys are sexually abused. There are 16 million working children and all these children are victim of human rights violation. Forty per cent of Indian population is below 18 years, which makes us the country having the world's largest child population.

A recent NDTV undercover operation exposed an ashram in Gahziabad that housed 65 young orphan girls many of whom were mentally challenged. The physical and sexual abuse by ashram head was brought to light in the report exposing the report exposing the fact that there are many children who share similar fate in the country. The rescue of these girls were a long drawn affair. All what the local authorities should have done was done by the media NCW and NGO.

I request the government to ensure that all facilities, in institution, and homes where children live meets certain standards which are periodically monitored.

A separate department within the police force to deal with victims of abuse, children in difficult circumstances and rescued children may be created. Sensitise the police, Government Officers teachers, community leaders and grassroot workers so that they may report child abuse. Support NGO's who are working in the field of protection of children and child rights. Counseling and medical service in all children's facilities must be made mandatory. District wise vigilance committees comprising of police, NGO and local residents to monitor and check child abuse in their areas must be formed. Rehabilitation facilities must be put in place and special rehabilitation centres provided in each district. Police must be made accountable for any lapse in rescuing and rehabilitating children in distress.